

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2911**  
TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2016

**USE OF PESTICIDES FOR KILLING INSECTS**

2911. SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has any proposal to review the list of pesticides used for killing insects in agricultural crops;
- (b) if so, the details thereof; and
- (c) the time by which the revival procedure is likely to be completed?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (DR. SANJEEV KUMAR BALYAN)

(a) to (c): The Government registers pesticides only after a detailed evaluation of safety and efficacy to human, animal and environmental health. Technical reviews are carried out from time to time and continued use of pesticides is permitted only if found safe. A technical review of 6 neo-nicotinoid class of pesticides which concluded in 2014, led to introduction of precautionary declarations on the labels of such pesticides. Report on a technical review of 66 pesticides banned, restricted, withdrawn in one or more countries is under consideration of the Government.

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